

High Court of Karnataka,
Bengaluru,
Dated 26th May 2022

NOTIFICATION NO.HCBB – 123 / 2022

In modification of earlier Notification No. HCBB– 107/2022 dated 21st April 2022, the sittings of Hon'ble the Chief Justice and the Hon'ble Judges in the Principal Bench at Bengaluru are arranged in the Court Halls as mentioned below from Monday the 30th May 2022.

Sl. No.	Name of the Hon'ble Judges	Court Hall Nos.
1	Hon'ble The Chief Justice	1
2	Hon'ble Mr. Justice Alok Aradhe	2
3	Hon'ble Mr. Justice B.Veerappa	3
4	Hon'ble Mr. Justice G.Narendar	4
5	Hon'ble Mr. Justice P.S.Dinesh Kumar	5
6	Hon'ble Mr. Justice K.Somashekar	6
7	Hon'ble Dr. Justice H.B.Prabhakara Sastry	9
8	Hon'ble Mr. Justice S.G.Pandit	11
9	Hon'ble Mr. Justice B.M.Shyam Prasad	13
10	Hon'ble Mr. Justice S.Sunil Dutt Yadav	14
11	Hon'ble Mr. Justice Mohammad Nawaz	15
12	Hon'ble Mr. Justice H.T.Narendra Prasad	16
13	Hon'ble Mr. Justice H.P.Sandesh	17
14	Hon'ble Mr. Justice S.R.Krishna Kumar	19
15	Hon'ble Mr. Justice Ashok S. Kinagi	20
16	Hon'ble Mr. Justice Suraj Govindaraj	21
17	Hon'ble Mr. Justice Sachin Shankar Magadum	22

18	Hon'ble Mr. Justice N.S.Sanjay Gowda	23
19	Hon'ble Ms. Justice Jyoti Mulimani	24
20	Hon'ble Mr. Justice R.Nataraj	25
21	Hon'ble Mr. Justice Hemant Chandangoudar	26
22	Hon'ble Mr. Justice M.Nagaprasanna	27
23	Hon'ble Mr. Justice M.I.Arun	28
24	Hon'ble Mr. Justice Ravi V. Hosmani	29
25	Hon'ble Mr. Justice Shivashankar Amarannavar	30
26	Hon'ble Mr. Justice Hanchate Sanjeevkumar	31
27	Hon'ble Mr. Justice P.N.Desai	32
28	Hon'ble Ms. Justice J.M.Khazi	33
29	Hon'ble Mr. Justice Anant Ramanath Hegde	34
30	Hon'ble Mrs. Justice K.S.Hemalekha	35

By Order of Hon'ble The Chief Justice

**Sd/-
(Jaishankar)
Registrar (Judicial)**

Date:26.05.2022

HIGH COURT OF KARNATAKA AT BENGALURU

**MODIFICATION OF SITTING OF HON'BLE JUDGE WITH
SUBJECTS ASSIGNED TO HIS LORDSHIP
WITH EFFECT FROM MONDAY THE 30TH MAY 2022**

Sl. No.	SITTINGS AND SUBJECTS	Remarks
1	<p>Hon'ble Mr. Justice M.I.Arun</p> <p>WP (Tax and Education) - Preliminary Hearing, Orders and Final Hearing</p> <p>Civil Petitions - Preliminary Hearing/Admission, Orders and Final Hearing</p> <p>RPFC, HRRP and LRRP - Admission, Orders and Final Hearing</p> <p>Probate and Succession matters and TOS - Admission, Orders and Final Hearing</p> <p>Specially assigned matters</p>	<p>Physical hearing / Video Conferencing (optional)</p>

By Order of Hon'ble The Chief Justice

**Sd/-
(Jaishankar)
Registrar (Judicial)**

Date:26.05.2022